

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

68. CONT.A./6/2022 CA/535/2022 CP/16(MB)2022

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: Deepak Suresh Gadge
Vs.
URBAN TOWNSHIP PRIVATE LIMITED

SECTION: 59, 241(1) & 242(4) OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on 23.06.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)